

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1037  
ANSWERED ON:03.03.2010  
MONITORING OF FUNDS  
Mahajan Smt. Sumitra

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to monitor the funds allotted under National Afforestation Programme (NAP);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken/proposed to be taken by the Government to ensure proper utilization of funds allotted under NAP?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a), (b), (c) and (d) The operational guidelines of the National Afforestation Programme provides for a multilevel monitoring and evaluation mechanism. On approval of the proposals received from the states, the first installment of the funds sanctioned, is released to the Forest Development Agencies which are the implementing agencies. The second and subsequent installments are released subject to the receipt of reports like annual progress report, quarterly progress report, utilisation certificate, evaluation report and audit report which the agencies are required to submit periodically. Apart from the monitoring and evaluation undertaken by the States, the ministry commissions independent evaluation of the projects through reputed experts and organizations. Besides, the State Level Coordination Committee and the National Level Steering Committee also monitor the implementation of the programme at the state and national level respectively.